

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :09-05-2022

Date : 09.05.2022										
S L N o .	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Other Docum ent	Deal ing Sect ion	Se at
1	31190 /2022	09.05.2 022	ABLAPL - 846/20 21	R. K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-05-05		CRMIN AL MISC- 2	(S ea t No - 11)
2	31191 /2022	09.05.2 022	ABLAPL - 2622/2 021	D. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 11)
3	31192 /2022	09.05.2 022	ABLAPL - 2659/2 021	TRILOCHAN PANIGRAHI	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 11)
4	31193 /2022	09.05.2 022	ABLAPL - 2665/2 021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 11)
5	31194 /2022	09.05.2 022	ABLAPL - 2983/2 022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 11)

6	31195 /2022	09.05.2 022	ABLAPL - 10243/ 2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 11)
7	31196 /2022	09.05.2 022	ABLAPL - 12875/ 2021	RAJESH KUMAR MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 11)
8	31197 /2022	09.05.2 022	ABLAPL - 12875/ 2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 11)
9	31198 /2022	09.05.2 022	ABLAPL - 14530/ 2021	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 11)
1 0	31199 /2022	09.05.2 022	ABLAPL - 15188/ 2021	BHUBANANAN DA LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 11)
1 1	31200 /2022	09.05.2 022	ABLAPL - 3164/2 022	L SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		CRIMI NAL MISC- 1	(S ea t No - 2)
1 2	31201 /2022	09.05.2 022	ABLAPL - 15227/ 2021	GHANASHYAM MUDULI	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 2)
1 3	31202 /2022	09.05.2 022	ABLAPL - 3165/2 022	S.PATTANAI K	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)

14	31203/2022	09.05.2022	ABLAPL - 3166/2022	H K BHOL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 2)
15	31204/2022	09.05.2022	ABLAPL - 3169/2022	S DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 2)
16	31205/2022	09.05.2022	ABLAPL - 3171/2022	R K MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 2)
17	31206/2022	09.05.2022	ABLAPL - 3175/2022	R R NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 2)
18	31207/2022	09.05.2022	ABLAPL - 15624/2021	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 2)
19	31208/2022	09.05.2022	ABLAPL - 3176/2022	A K MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 2)
20	31209/2022	09.05.2022	ABLAPL - 16012/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 2)
21	31210/2022	09.05.2022	ABLAPL - 3181/2022	P K JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 2)
22	31211/2022	09.05.2022	ABLAPL - 16081/2021	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 2)

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2 3	31212 /2022	09.05.2 022	ABLAPL - 16359/ 2021	P. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 2)
2 4	31213 /2022	09.05.2 022	ABLAPL - 3187/2 022	H K PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
2 5	31214 /2022	09.05.2 022	ABLAPL - 16386/ 2021	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 2)
2 6	31215 /2022	09.05.2 022	ABLAPL - 3189/2 022	P.CH.SEJPA DA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
2 7	31216 /2022	09.05.2 022	ABLAPL - 3191/2 022	J P KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
2 8	31217 /2022	09.05.2 022	ABLAPL - 3192/2 022	B R MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
2 9	31218 /2022	09.05.2 022	ABLAPL - 3196/2 022	P S DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
3 0	31219 /2022	09.05.2 022	ABLAPL - 3201/2 022	G S MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		CRIMI NAL MISC- 3	(S ea t No - 18)
3 1	31220 /2022	09.05.2 022	ABLAPL - 16836/	BICHITRA NARAYAN SATAPATHY,	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t

			2021	S.PADHEE					No - 18)
3 2	31221 /2022	09.05.2 022	ABLAPL - 3203/2 022	P K LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		(S ea t No - 18)
3 3	31222 /2022	09.05.2 022	ABLAPL - 3207/2 022	B SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		(S ea t No - 18)
3 4	31223 /2022	09.05.2 022	ABLAPL - 3208/2 022	D SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		(S ea t No - 18)
3 5	31224 /2022	09.05.2 022	ABLAPL - 3211/2 022	A MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05	CRIMI NAL MISC- 3	(S ea t No - 18)
3 6	31225 /2022	09.05.2 022	ABLAPL - 3212/2 022	A MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05	CRIMI NAL MISC- 3	(S ea t No - 18)
3 7	31226 /2022	09.05.2 022	ABLAPL - 3213/2 022	M K MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		(S ea t No - 18)
3 8	31227 /2022	09.05.2 022	ABLAPL - 16444/ 2021	ASHWARIYA DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		(S ea t No - 18)

39	31228/2022	09.05.2022	ABLAPL - 393/2022	SUSANTA KUMAR NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 18)
40	31229/2022	09.05.2022	ABLAPL - 418/2022	P. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 18)
41	31230/2022	09.05.2022	ABLAPL - 3134/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 18)
42	31231/2022	09.05.2022	ABLAPL - 462/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 18)
43	31232/2022	09.05.2022	ABLAPL - 678/2022	S. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(Seat No - 18)
44	31233/2022	09.05.2022	ABLAPL - 1513/2022	BIJAY KUMAR DALEI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 18)
45	31234/2022	09.05.2022	ABLAPL - 2327/2021	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(Seat No - 18)
46	31235/2022	09.05.2022	ABLAPL - 2392/2021	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(Seat No - 18)

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4 7	31236 /2022	09.05.2 022	ABLAPL - 3124/2 022	DILLIP KUMAR JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
4 8	31237 /2022	09.05.2 022	ABLAPL - 3131/2 022	SATYAJIT BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
4 9	31238 /2022	09.05.2 022	ABLAPL - 3135/2 022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
5 0	31239 /2022	09.05.2 022	ABLAPL - 3137/2 022	L. ACHARI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
5 1	31240 /2022	09.05.2 022	ABLAPL - 3140/2 022	A. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-19	CRIMI NAL MISC- 1		(S ea t No - 2)
5 2	31241 /2022	09.05.2 022	ABLAPL - 3214/2 022	M.K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
5 3	31242 /2022	09.05.2 022	ABLAPL - 3141/2 022	P. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
5 4	31243 /2022	09.05.2 022	ABLAPL - 3143/2 022	J. R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No

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5 5	31244 /2022	09.05.2 022	ABLAPL - 3145/2 022	B.R. SENAPATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
5 6	31245 /2022	09.05.2 022	ABLAPL - 3146/2 022	B.R. SENAPATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
5 7	31246 /2022	09.05.2 022	ABLAPL - 3216/2 022	B.R.SENAPA TI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
5 8	31247 /2022	09.05.2 022	ABLAPL - 3148/2 022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
5 9	31248 /2022	09.05.2 022	ABLAPL - 3149/2 022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
6 0	31249 /2022	09.05.2 022	ABLAPL - 3151/2 022	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
6 1	31250 /2022	09.05.2 022	ABLAPL - 3152/2 022	G. JAYASINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
6 2	31251 /2022	09.05.2 022	ABLAPL - 3218/2 022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		CRIMI NAL MISC- 3	(S ea t No - 18)
6 3	31252 /2022	09.05.2 022	ABLAPL -	ARUN KUMAR BUDHIA	C.O.	COURT NO. 9	Order Dtd. 2022-05-05			(S ea

			3154/2022			OLD				t No - 18)
6 4	31253 /2022	09.05.2022	ABLAPL - 3219/2022	S DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		CRIMI NAL MISC- 3	(S ea t No - 18)
6 5	31254 /2022	09.05.2022	ABLAPL - 3156/2022	A.K. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
6 6	31255 /2022	09.05.2022	ABLAPL - 3157/2022	M. R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
6 7	31256 /2022	09.05.2022	ABLAPL - 3158/2022	T. R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		CRIMI NAL MISC- 1	(S ea t No - 2)
6 8	31257 /2022	09.05.2022	ABLAPL - 3220/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
6 9	31258 /2022	09.05.2022	ABLAPL - 3222/2022	DILLIP KU JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
7 0	31259 /2022	09.05.2022	ABLAPL - 3224/2022	M K MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
7 1	31260 /2022	09.05.2022	ABLAPL - 3226/2	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t

			022							No - 2)
7 2	31261 /2022	09.05.2 022	ABLAPL - 3227/2 022	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
7 3	31262 /2022	09.05.2 022	ABLAPL - 3159/2 022	BISWARANJA N DALAI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
7 4	31263 /2022	09.05.2 022	ABLAPL - 3161/2 022	ABINASH SUNDARAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 2)
7 5	31264 /2022	09.05.2 022	ABLAPL - 3162/2 022	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		CRIMI NAL MISC- 1	(S ea t No - 2)
7 6	31265 /2022	09.05.2 022	OJC- 947/19 94	J K MAHARANA	GENE RAL		PetitionAnnexur e,			(S ea t No - 2)
7 7	31266 /2022	09.05.2 022	ABLAPL - 3229/2 022	S K SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		CRIMI NAL MISC- 3	(S ea t No - 18)
7 8	31267 /2022	09.05.2 022	ABLAPL - 3230/2 022	R NATH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		CRIMI NAL MISC- 3	(S ea t No - 18)
7 9	31268 /2022	09.05.2 022	ABLAPL - 3231/2 022	M R SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18

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8 0	31269 /2022	09.05.2 022	ABLAPL - 3235/2 022	A K MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
8 1	31270 /2022	09.05.2 022	ABLAPL - 3237/2 022	M K SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
8 2	31271 /2022	09.05.2 022	FAO- 112/20 22	MOTILAL MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-05-05			(S ea t No - 18)
8 3	31272 /2022	09.05.2 022	ABLAPL - 3238/2 022	P K SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
8 4	31273 /2022	09.05.2 022	ABLAPL - 3239/2 022	A PATTANAİK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
8 5	31274 /2022	09.05.2 022	ABLAPL - 3240/2 022	S DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		CRIMI NAL MISC- 3	(S ea t No - 18)
8 6	31275 /2022	09.05.2 022	ABLAPL - 3242/2 020	S P DAS	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(S ea t No - 18)
8 7	31276 /2022	09.05.2 022	ABLAPL - 3243/2	A SUNDARAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t

			022							No - 18)
8 8	31277 /2022	09.05.2 022	ABLAPL - 3244/2 022	H K PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
8 9	31278 /2022	09.05.2 022	ABLAPL - 3245/2 022	A MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05	CRIMI NAL MISC- 3		(S ea t No - 18)
9 0	31279 /2022	09.05.2 022	ABLAPL - 3246/2 022	B.P.TANGA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
9 1	31280 /2022	09.05.2 022	ABLAPL - 3247/2 022	A.KALASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
9 2	31281 /2022	09.05.2 022	ABLAPL - 3249/2 022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 18)
9 3	31282 /2022	09.05.2 022	MACA- 712/20 19	SARAT SWAIN	C.O.	DR (J)	Order Dtd. 2022-05-05			(S ea t No - 18)
9 4	31283 /2022	09.05.2 022	WP (C)- 17849/ 2021	H B MANGARAJ	GENE RAL		Judgement Dtd. 2021-07- 08Petition,Anne xure,			(S ea t No - 18)

95	31284/2022	09.05.2022	RPFAM-51/2011	P BEHERA	C.O.		Order Dtd. 2022-05-06			(Seat No - 18)
96	31285/2022	09.05.2022	MACA-276/2019	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(Seat No - 18)
97	31286/2022	09.05.2022	MACA-276/2019	R DAS	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(Seat No - 18)
98	31287/2022	09.05.2022	RSA-148/2019	T. K. MOHANTY	C.O.	DR (J)	Order Dtd. 2022-05-06	SECOND APPEAL		(Seat No - 5)
99	31288/2022	09.05.2022	CRLMC-1006/2022	G SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(Seat No - 5)
100	31289/2022	09.05.2022	MACA-9/2021	S. K. SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(Seat No - 5)
101	31290/2022	09.05.2022	MACA-9/2021	R. K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(Seat No - 5)
102	31291/2022	09.05.2022	CRLMC-1197/2022	R K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(Seat No - 5)
100	31292/2022	09.05.2022	MACA-277/20	SARAT SWAIN	C.O.	COURT NO.	Order Dtd. 2022-05-06			(Seat

3			19			23				t No - 5)
1 0 4	31293 /2022	09.05.2 022	MACA- 277/20 19	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(S ea t No - 5)
1 0 5	31294 /2022	09.05.2 022	CRLMC- 1187/2 022	M R ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(S ea t No - 5)
1 0 6	31295 /2022	09.05.2 022	RPFAM- 306/20 19	J. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(S ea t No - 5)
1 0 7	31296 /2022	09.05.2 022	CRLMC- 727/20 22	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-05-06		CRMIN AL MISC- 2	(S ea t No - 13)
1 0 8	31297 /2022	09.05.2 022	CRLMC- 597/20 22	B B ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2022-05-06		CRMIN AL MISC- 2	(S ea t No - 11)
1 0 9	31298 /2022	09.05.2 022	CRLMC- 548/20 22	B.N.SAHU	C.O.	COURT NO. 23	Order Dtd. 2022-05-06		CRMIN AL MISC- 2	(S ea t No - 11)
1 1 0	31299 /2022	09.05.2 022	CRLMC- 540/20 22	B.K.PANDA	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(S ea t No - 11)
1 1 1	31300 /2022	09.05.2 022	WP (C) - 5671/2 012	A K PANDA	GENE RAL		Order Dtd. 2022-02-18			(S ea t

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112	31301/2022	09.05.2022	CRLMC-1192/2022	NILAYA KANTA ROUT	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(Seat No-11)
113	31302/2022	09.05.2022	ABLAPL-11258/2021	P. K. DASH	GENERAL		Order Dtd. 2021-11-10			(Seat No-11)
114	31303/2022	09.05.2022	RPFAM-93/2019	A. MOHANTY	GENERAL		Order Dtd. 2022-05-06	FIRST APPEAL		(Seat No-2)
115	31304/2022	09.05.2022	WP (C) - 10056/2022	M. DAS	C.O.	COURT NO. 24	Order Dtd. 2022-05-06			(Seat No-2)
116	31305/2022	09.05.2022	RPFAM-84/2022	P. K. JENA	C.O.	COURT NO. 24	Order Dtd. 2022-05-06			(Seat No-2)
117	31306/2022	09.05.2022	WP (C) - 7479/2021	P. K. LENKA	GENERAL		Annexure Counter, Affidavit,	WRIT BRANCH-7		(Seat No-44)
118	31307/2022	09.05.2022	WP (C) - 2098/2019	P. K. LENKA	GENERAL		Affidavit	WRIT BRANCH-7		(Seat No-15)
119	31308/2022	09.05.2022	WP (C) - 22635/2015	P. K. LENKA	GENERAL		Counter Affidavit,	WRIT BRANCH-2		(Seat

										No - 9)
1 2 0	31309 /2022	09.05.2 022	WP (C) - 5994/2 021	P.K.LENKA	GENE RAL		Counter		WRIT BRANC H-5	(S ea t No - 32)
1 2 1	31310 /2022	09.05.2 022	CMP- 144/20 18	L.D.SAHU	C.O.	COURT NO. 24	Order Dtd. 2022-05-05			(S ea t No - 32)
1 2 2	31311 /2022	09.05.2 022	WP (C) - 1890/2 021	P.K.LENKA	GENE RAL		AnnexureCounter ,Affidavit,		WRIT BRANC H-4	(S ea t No - 27)
1 2 3	31312 /2022	09.05.2 022	WP (C) - 6788/2 021	P.K.LENKA	GENE RAL		AnnexureCounter ,Affidavit,		WRIT BRANC H-8	(S ea t No - 42)
1 2 4	31313 /2022	09.05.2 022	CONTC- 2616/2 022	A SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
1 2 5	31314 /2022	09.05.2 022	CONTC- 2641/2 022	A KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
1 2 6	31315 /2022	09.05.2 022	CONTC- 2703/2 022	A K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
1	31316	09.05.2	CONTC-	A K DAS	C.O.	COURT	Order Dtd.			(S

27	/2022	022	2704/2022			NO. 2 OLD	2022-05-06			ea t No - 42)
128	31317/2022	09.05.2022	CONTC-1801/2022	R K BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
129	31318/2022	09.05.2022	CONTC-2035/2022	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
130	31319/2022	09.05.2022	CONTC-2570/2022	J RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
131	31320/2022	09.05.2022	CONTC-2087/2022	D BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
132	31321/2022	09.05.2022	WP (C) - 10993/ 2022	S K SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
133	31322/2022	09.05.2022	WP (C) - 10995/ 2022	S K SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
134	31323/2022	09.05.2022	WP (C) - 10996/ 2022	S K SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)

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1 3 5	31324 /2022	09.05.2 022	WP (C) - 10910/ 2022	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
1 3 6	31325 /2022	09.05.2 022	WP (C) - 10908/ 2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
1 3 7	31326 /2022	09.05.2 022	WP (C) - 10907/ 2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
1 3 8	31327 /2022	09.05.2 022	WP (C) - 10905/ 2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
1 3 9	31328 /2022	09.05.2 022	WP (C) - 10903/ 2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
1 4 0	31329 /2022	09.05.2 022	WP (C) - 11412/ 2022	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 42)
1 4 1	31330 /2022	09.05.2 022	WP (C) - 11399/ 2022	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06		WRIT BRANC H-4	(S ea t No - 37)
1 4	31331 /2022	09.05.2 022	WP (C) - 11169/ 2022	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea

2			2022			OLD				t No - 37)
1 4 3	31332 /2022	09.05.2 022	WP (C) - 11171/ 2022	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 37)
1 4 4	31333 /2022	09.05.2 022	WP (C) - 11151/ 2022	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 37)
1 4 5	31334 /2022	09.05.2 022	WP (C) - 11325/ 2022	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06	WRIT BRANC H-4		(S ea t No - 37)
1 4 6	31335 /2022	09.05.2 022	WP (C) - 9434/2 022	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 37)
1 4 7	31336 /2022	09.05.2 022	WP (C) - 11203/ 2022	L K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06	WRIT BRANC H-2		(S ea t No - 7)
1 4 8	31337 /2022	09.05.2 022	WP (C) - 10100/ 2022	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-05			(S ea t No - 7)
1 4 9	31338 /2022	09.05.2 022	CRLREV - 768/20 17	M N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-05-05			(S ea t No - 7)
1 5	31339 /2022	09.05.2 022	CRLMP- 747/20	B S SWAIN	C.O.	COURT NO.	Order Dtd. 2022-05-06			(S ea

0			22			17				t No - 7)
1 5 1	31340 /2022	09.05.2 022	CRLREV - 736/20 18	M S BEHERA	C.O.	DR (J)	Order Dtd. 2022-05-05		CRIMI NAL REVIS ION	(S ea t No - 1)
1 5 2	31341 /2022	09.05.2 022	RPFAM- 75/202 1	S.K.MAHANT Y	C.O.	COURT NO. 23	Order Dtd. 2022-05-06		FIRST APPEA L	(S ea t No - 1)
1 5 3	31342 /2022	09.05.2 022	CRLMP- 777/20 22	B.TRIPATY	C.O.	COURT NO. 17	Order Dtd. 2022-05-06			(S ea t No - 1)
1 5 4	31343 /2022	09.05.2 022	CRLMP- 778/20 22	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-05-06			(S ea t No - 1)
1 5 5	31344 /2022	09.05.2 022	CRLMP- 775/20 22	S K BISWAL	C.O.	COURT NO. 17	Order Dtd. 2022-05-06			(S ea t No - 1)
1 5 6	31345 /2022	09.05.2 022	WP (C) - 8274/2 016	MADHABANAN DA MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-05-06			(S ea t No - 1)
1 5 7	31346 /2022	09.05.2 022	CRLMP- 810/20 22	M DAS	C.O.	COURT NO. 17	Order Dtd. 2022-05-06			(S ea t No - 1)
1 5 8	31347 /2022	09.05.2 022	WP (C) - 7384/2 018	K. C. PANDA	C.O.	COURT NO. 9	Order Dtd. 2022-05-06			(S ea t No - 1)
1	31348	09.05.2	CRLMP-	S.K.	C.O.	COURT	Order Dtd.			(S

59	/2022	022	755/2022	BHANJADEO		NO. 17	2022-05-06			eat No - 1)
160	31349/2022	09.05.2022	CRLMP-746/2022	S K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-05-06			(Seat No - 1)
161	31350/2022	09.05.2022	WP (C) - 6343/2015	PRASANJIT BEHERA	C.O.	COURT NO. 26	Order Dtd. 2022-05-06			(Seat No - 1)
162	31351/2022	09.05.2022	CRLMP-730/2022	S K SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-05-06			(Seat No - 1)
163	31352/2022	09.05.2022	CRLMP-667/2022	A C BADU	C.O.	COURT NO. 17	Order Dtd. 2022-05-06			(Seat No - 1)
164	31353/2022	09.05.2022	CRLREV - 135/2018	B R MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-22			(Seat No - 1)
165	31354/2022	09.05.2022	CRLMP-304/2022	M R BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-05-06			(Seat No - 1)
166	31355/2022	09.05.2022	WP (C) - 7059/2022	A K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 1)
167	31356/2022	09.05.2022	WPC (OAC) - 696/2018	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 1)

1 6 8	31357 /2022	09.05.2 022	WP (C) - 11192/ 2022	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(S ea t No - 1)
1 6 9	31358 /2022	09.05.2 022	WPC (OA C) - 697/20 18	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 1)
1 7 0	31359 /2022	09.05.2 022	WP (C) - 11194/ 2022	A.K.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(S ea t No - 1)
1 7 1	31360 /2022	09.05.2 022	WPC (OA C) - 698/20 18	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 1)
1 7 2	31361 /2022	09.05.2 022	WP (C) - 11196/ 2022	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(S ea t No - 1)
1 7 3	31362 /2022	09.05.2 022	WPC (OA C) - 699/20 18	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 1)
1 7 4	31363 /2022	09.05.2 022	WP (C) - 9956/2 022	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(S ea t No - 1)
1 7 5	31364 /2022	09.05.2 022	WPC (OA) - 1909/2 015	L.D.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(S ea t No - 1)
1 7 6	31365 /2022	09.05.2 022	WP (C) - 8430/2 022	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(S ea t No - 1)

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177	31366/2022	09.05.2022	WPC (OA)-1971/2016	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 1)
178	31367/2022	09.05.2022	WP (C)-1144/2022	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 1)
179	31368/2022	09.05.2022	WPC (OA)-1972/2016	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 1)
180	31369/2022	09.05.2022	WP (C)-10546/2022	K C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-05-06	WRIT BRANCH (DIVISION BENCH -2)		(Seat No - 113)
181	31370/2022	09.05.2022	WP (C)-18381/2020	P K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-05	WRIT BRANCH H-8		(Seat No - 42)
182	31371/2022	09.05.2022	WP (C)-21687/2019	B MAHALI	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 42)
183	31372/2022	09.05.2022	CRLMP-2107/2021	P R PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06	WRIT BRANCH H-8		(Seat No - 41)
184	31373/2022	09.05.2022	WP (C)-10072/2022	S DASH	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 41)

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1 8 5	31374 /2022	09.05.2 022	CRLMP- 300/20 22	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-05-06			(S ea t No - 41)
1 8 6	31375 /2022	09.05.2 022	CRLMP- 762/20 22	P R SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022-05-06			(S ea t No - 41)
1 8 7	31376 /2022	09.05.2 022	CONTC- 160/20 22	U.CHHOTARA Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 41)
1 8 8	31377 /2022	09.05.2 022	WP (C) - 3747/2 015	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 41)
1 8 9	31378 /2022	09.05.2 022	WP (C) - 17779/ 2016	S. C. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 41)
1 9 0	31379 /2022	09.05.2 022	WP (C) - 6097/2 022	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06		WRIT BRANC H-2	(S ea t No - 6)
1 9 1	31380 /2022	09.05.2 022	CRLREV - 375/20 21	S.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-04-22			(S ea t No - 6)
1 9 2	31381 /2022	09.05.2 022	CONTC- 2255/2 022	U.CHHOTARA Y	C.O.	COURT NO. 11	Order Dtd. 2022-05-06			(S ea t No -)

										6)
1 9 3	31382 /2022	09.05.2 022	CRLREV - 376/20 21	S. K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-22			(S ea t No - 6)
1 9 4	31383 /2022	09.05.2 022	CONTC- 2254/2 022	U.CHHOTARA Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 6)
1 9 5	31384 /2022	09.05.2 022	CRLMP- 482/20 22	R.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 6)
1 9 6	31385 /2022	09.05.2 022	CONTC- 2571/2 022	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(S ea t No - 6)
1 9 7	31386 /2022	09.05.2 022	WPC (OA) - 1909/2 015	L D PANDA	GENE RAL		Judgement Dtd. 2022-04-22			(S ea t No - 6)
1 9 8	31387 /2022	09.05.2 022	WP (C) - 31875/ 2020	L D PANDA	GENE RAL		Order Dtd. 2022-04-25			(S ea t No - 6)
1 9 9	31388 /2022	09.05.2 022	WP (C) - 13456/ 2004	B P TANGA	GENE RAL		Order Dtd. 2018-07-10		WRIT BRANC H-3	(S ea t No - 12)
2 0 0	31389 /2022	09.05.2 022	WP (C) - 23284/ 2016	M/S.G.K.NA NDA	C.O.		Order Dtd. 2022-05-06			(S ea t No - 12)
2 0	31390 /2022	09.05.2 022	WP (C) - 7485/2	P.L. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022-05-06		WRIT BRANC	(S ea

1			022			OLD			H (DIVI SION BENCH)	t No - 10 6)
2 0 2	31391 /2022	09.05.2 022	WP (C) - 16133/ 2012	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-06			(S ea t No - 10 6)
2 0 3	31392 /2022	09.05.2 022	WP (C) - 14023/ 2012	P. K. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-06			(S ea t No - 10 6)
2 0 4	31393 /2022	09.05.2 022	WP (C) - 829/20 13	M. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2022-05-06			(S ea t No - 10 6)
2 0 5	31394 /2022	09.05.2 022	WP (C) - 10101/ 2014	M. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-05-06			(S ea t No - 10 6)
2 0 6	31395 /2022	09.05.2 022	OJC- 8314/2 000	YASHOBANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-27	WRIT BRANC H-6		(S ea t No - 24)
2 0 7	31396 /2022	09.05.2 022	RSA- 374/20 16	T. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-05-05	SECON D APPEA L		(S ea t No - 1)
2 0 8	31397 /2022	09.05.2 022	FAO- 65/202 2	S P SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(S ea t No - 1)
2	31398	09.05.2	WP (C) -	S. K.	C.O.	IN	Order Dtd.			(S

09	/2022	022	1971/2013	SINGH		CHAMBERS	2022-05-06			eat No - 1)
210	31399/2022	09.05.2022	FAO-65/2022	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Seat No - 1)
211	31400/2022	09.05.2022	WP (C) - 11205/2022	T BAG	C.O.	COURT NO. 9	Order Dtd. 2022-05-06			(Seat No - 1)
212	31401/2022	09.05.2022	WP (C) - 11205/2022	M MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-05-06			(Seat No - 1)
213	31402/2022	09.05.2022	WP (C) - 1971/2013	TAPAN SWAIN	C.O.	IN CHAMBERS	Order Dtd. 2022-05-06			(Seat No - 1)
214	31403/2022	09.05.2022	WP (C) - 11603/2022	S SAMAL	C.O.	COURT NO. 9	Order Dtd. 2022-05-06		WRIT BRANCH-3	(Seat No - 33)
215	31404/2022	09.05.2022	FAO-361/2018	R K DAS	C.O.	COURT NO. 22	Order Dtd. 2022-05-06		MISC. APPEAL SEC.	(Seat No - 5)
216	31405/2022	09.05.2022	WPC (OA) - 338/2015	D BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Seat No - 5)
217	31406/2022	09.05.2022	WPC (OA) - 453/2015	D BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Seat No -

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218	31407/2022	09.05.2022	CONTC-1795/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-06			(Seat No - 5)
219	31408/2022	09.05.2022	WPC (OA) - 362/2015	P K DASH	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Seat No - 5)
220	31409/2022	09.05.2022	CMAPL-160/2022	R. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-05			(Seat No - 5)
221	31410/2022	09.05.2022	WPC (OA) - 361/2015	P K DASH	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Seat No - 5)
222	31411/2022	09.05.2022	BLAPL-9418/2020	P. SARANGI	C.O.	COURT NO. 25	Order Dtd. 2022-05-06			(Seat No - 5)
223	31412/2022	09.05.2022	WPC (OA) - 697/2015	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Seat No - 5)
224	31413/2022	09.05.2022	MACA-1380/2017	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-05-05	MISC. APPEAL SEC.		(Seat No - 9)
225	31414/2022	09.05.2022	BLAPL-2800/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-05-06			(Seat No - 9)
226	31415/2022	09.05.2022	WPC (OA) - 996/2019	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-05-05			(Seat No - 9)

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227	31416/2022	09.05.2022	BLAPL-2621/2021	R. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(Seat No - 9)
228	31417/2022	09.05.2022	WPC (OA C)-2805/2012	K DANG	C.O.	COURT NO. 9	Order Dtd. 2022-05-06			(Seat No - 9)
229	31418/2022	09.05.2022	BLAPL-313/2021	D.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Seat No - 9)
230	31419/2022	09.05.2022	WPC (OA)-352/2015	D BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-05			(Seat No - 9)
231	31420/2022	09.05.2022	BLAPL-1673/2021	S. S. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(Seat No - 9)
232	31421/2022	09.05.2022	WPC (OA)-350/2015	D BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-05			(Seat No - 9)
233	31422/2022	09.05.2022	RSA-429/2018	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-04-29	SECOND APPEAL		(Seat No - 4)
234	31423/2022	09.05.2022	WPC (OA)-351/2015	D BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-05			(Seat No - 4)
235	31424/2022	09.05.2022	RSA-392/2017	J. PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2022-05-06	SECOND APPEAL		(Seat No - 4)

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2 3 6	31425 /2022	09.05.2 022	RSA- 392/20 17	T. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-05-06		SECON D APPEA L	(S ea t No - 3)
2 3 7	31426 /2022	09.05.2 022	WPC (OA) - 339/20 15	D BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-05			(S ea t No - 3)
2 3 8	31427 /2022	09.05.2 022	WPC (OA) - 337/20 15	D BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-05			(S ea t No - 3)
2 3 9	31428 /2022	09.05.2 022	WP (C) - 11752/ 2019	S. MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-05-05		WRIT BRANC H-3	(S ea t No - 11)
2 4 0	31429 /2022	09.05.2 022	WP (C) - 21951/ 2019	JAYDEV BHOI	C.O.	COURT NO. 22	Order Dtd. 2022-05-05		WRIT BRANC H-5	(S ea t No - 32)
2 4 1	31430 /2022	09.05.2 022	WP (C) - 21951/ 2019	S. MAHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-05-05		WRIT BRANC H-5	(S ea t No - 32)
2 4 2	31431 /2022	09.05.2 022	WPC (OA) - 359/20 15	D BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-05-05			(S ea t No - 32)
2 4 3	31432 /2022	09.05.2 022	WPC (OA) - 365/20 15	P K DASH	C.O.	COURT NO. 15	Order Dtd. 2022-05-05			(S ea t No

										- 32)
2 4 4	31433 /2022	09.05.2 022	WPC (OA) - 364/20 15	P K DASH	C.O.	COURT NO. 15	Order Dtd. 2022-05-05			(S ea t No - 32)
2 4 5	31434 /2022	09.05.2 022	WPC (OA) - 363/20 15	P K DASH	C.O.	COURT NO. 15	Order Dtd. 2022-05-05			(S ea t No - 32)
2 4 6	31435 /2022	09.05.2 022	WP (C) - 4868/2 012	P. K. DAS	C.O.	COURT NO. 8	Order Dtd. 2022-05-03	WRIT BRANC H-8		(S ea t No - 39)
2 4 7	31436 /2022	09.05.2 022	WP (C) - 293/20 22	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-05	WRIT BRANC H-6		(S ea t No - 35)
2 4 8	31437 /2022	09.05.2 022	WP (C) - 6510/2 022	A.K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2022-05-06	WRIT BRANC H-2		(S ea t No - 7)
2 4 9	31438 /2022	09.05.2 022	WP (C) - 11116/ 2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 9	Order Dtd. 2022-05-06	WRIT BRANC H-1		(S ea t No - 4)
2 5 0	31439 /2022	09.05.2 022	WP (C) - 11777/ 2018	F. C. SETHY	C.O.	COURT NO. 1	Order Dtd. 2022-05-05	WRIT BRANC H-8		(S ea t No - 42)
2 5 1	31440 /2022	09.05.2 022	WP (C) - 11308/ 2022	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(S ea t

									No - 42)
252	31441/2022	09.05.2022	WP (C) - 11311/2022	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-05-06		(Seat No - 42)
253	31442/2022	09.05.2022	WP (C) - 8490/2022	S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-04		(Seat No - 42)
254	31443/2022	09.05.2022	WP (C) - 10648/2022	D. K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-05	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
255	31444/2022	09.05.2022	ABLAPL - 3208/2022	DEBASISH SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05		(Seat No - 114)
256	31445/2022	09.05.2022	WPC (OA) - 170/2017	L. D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-05		(Seat No - 114)
257	31446/2022	09.05.2022	BLAPL- 2627/2022	RAKESH KUMAR MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-05-06		(Seat No - 114)
258	31447/2022	09.05.2022	CRLMA- 267/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-05-06		(Seat No - 114)

259	31448/2022	09.05.2022	CRLMA-248/2021	M. K. PANI	C.O.	COURT NO. 11	Order Dtd. 2022-05-06			(Seat No - 114)
260	31449/2022	09.05.2022	CRLMA-203/2021	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 11	Order Dtd. 2022-05-06			(Seat No - 114)
261	31450/2022	09.05.2022	CRLMA-14/2022	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-05-06			(Seat No - 114)
262	31451/2022	09.05.2022	BLAPL-9003/2021	CHHABI RANA	C.O.	COURT NO. 6	Order Dtd. 2022-05-06	CRIMINAL MISC-1		(Seat No - 2)
263	31452/2022	09.05.2022	BLAPL-2443/2022	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-05-06			(Seat No - 2)
264	31453/2022	09.05.2022	BLAPL-1320/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-05-06			(Seat No - 2)
265	31454/2022	09.05.2022	BLAPL-2455/2021	D PARIDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06	CRMINAL MISC-2		(Seat No - 11)
266	31455/2022	09.05.2022	BLAPL-1667/2022	J P KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Seat No - 11)

267	31456/2022	09.05.2022	BLAPL-1796/2022	B.R.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Seat No - 11)
268	31457/2022	09.05.2022	WP (C) - 30139/2011	H JENA	GENERAL		Order Dtd. 2022-05-09			(Seat No - 11)
269	31458/2022	09.05.2022	WPC (OAC) - 757/2013	R C MUDULI	GENERAL		Order Dtd. 2022-02-28			(Seat No - 11)
270	31459/2022	09.05.2022	BLAPL-10540/2021	S BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Seat No - 11)
271	31460/2022	09.05.2022	WPC (OAC) - 756/2013	R C MUDULI	GENERAL		Order Dtd. 2022-02-28			(Seat No - 11)
272	31461/2022	09.05.2022	BLAPL-987/2022	G R PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-05-06			(Seat No - 11)
273	31462/2022	09.05.2022	WPC (OAC) - 758/2013	R C MUDULI	GENERAL		Order Dtd. 2022-02-28			(Seat No - 11)
274	31463/2022	09.05.2022	BLAPL-6526/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 25	Order Dtd. 2022-05-06			(Seat No - 11)

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2 7 5	31464 /2022	09.05.2 022	BLAPL- 1004/2 022	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-05-06			(S ea t No - 11)
2 7 6	31465 /2022	09.05.2 022	WP (C) - 41449/ 2021	M MOHANTY	GENE RAL		Order Dtd. 2022-04-25			(S ea t No - 11)
2 7 7	31466 /2022	09.05.2 022	BLAPL- 9405/2 021	P. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(S ea t No - 11)
2 7 8	31467 /2022	09.05.2 022	BLAPL- 7312/2 021	S. PATTANAİK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(S ea t No - 11)
2 7 9	31468 /2022	09.05.2 022	WA- 186/20 10	R K BEHERA	GENE RAL		Order Dtd. 2022-03-25			(S ea t No - 11)
2 8 0	31469 /2022	09.05.2 022	BLAPL- 9118/2 021	B. B. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(S ea t No - 11)
2 8 1	31470 /2022	09.05.2 022	BLAPL- 4132/2 021	S K BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022-05-06			(S ea t No - 11)
2	31471	09.05.2	WP (C) -	R K BARIK	GENE		Order Dtd.			(S

8 2	/2022	022	9528/2 022		RAL		2022-04-20			ea t No - 11)
2 8 3	31472 /2022	09.05.2 022	BLAPL- 1201/2 022	B.N.MAHAPA TRA	C.O.	COURT NO. 11	Order Dtd. 2022-05-06			(S ea t No - 11)
2 8 4	31473 /2022	09.05.2 022	BLAPL- 2242/2 022	SAMBEET PATTANAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(S ea t No - 11)
2 8 5	31474 /2022	09.05.2 022	BLAPL- 10216/ 2021	UDAY KUMAR	C.O.	COURT NO. 25	Order Dtd. 2022-05-06			(S ea t No - 11)
2 8 6	31475 /2022	09.05.2 022	WP (C) - 10516/ 2015	B BISWAL	GENE RAL		Order Dtd. 2022-04-06			(S ea t No - 11)
2 8 7	31476 /2022	09.05.2 022	CONTC- 6439/2 021	S N PANDA	GENE RAL		Order Dtd. 2022-04-22			(S ea t No - 11)
2 8 8	31477 /2022	09.05.2 022	BLAPL- 9330/2 020	PRASANJIT BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-05-06			(S ea t No - 11)
2 8 9	31478 /2022	09.05.2 022	BLAPL- 549/20 22	PRATAP KUMAR BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(S ea t No - 11)

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290	31479/2022	09.05.2022	WPC (OA C) - 3391/2017	B SINGH	GENERAL		Order Dtd. 2021-07-22			(Seat No - 11)
291	31480/2022	09.05.2022	BLAPL-2269/2022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Seat No - 11)
292	31481/2022	09.05.2022	WP (C) - 8105/2022	S DASH	GENERAL		Order Dtd. 2022-05-02			(Seat No - 11)
293	31482/2022	09.05.2022	ABLAPL - 11422/2019	J R NAYAK	GENERAL		Final Order			(Seat No - 11)
294	31483/2022	09.05.2022	WP (C) - 12428/2005	A DHADA	GENERAL		PetitionAnnexure, Last Order,		WRIT BRANCH-4	(Seat No - 27)
295	31484/2022	09.05.2022	WP (C) - 4689/2018	P R SWAIN	GENERAL		Order Dtd. 2022-05-02			(Seat No - 27)
296	31485/2022	09.05.2022	MATA-60/2016	T BAG	GENERAL		Judgement Dtd. 9999-12-31Appealmemo, Annexure,	ORDER OF DISMISSAL	FIRST APPEAL	(Seat No - 5)
297	31486/2022	09.05.2022	BLAPL-2268/2022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Seat

										No - 5)
298	31487/2022	09.05.2022	WA-284/2014	P.K.MOHANTY	GENERAL		Order Dtd. 2021-11-15			(Seat No - 5)
299	31488/2022	09.05.2022	BLAPL-2640/2022	KSHITISH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Seat No - 5)
300	31489/2022	09.05.2022	BLAPL-11278/2021	R P DAS	GENERAL		Order Dtd. 2022-03-31			(Seat No - 5)
301	31490/2022	09.05.2022	BLAPL-684/2021	R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Seat No - 5)
302	31491/2022	09.05.2022	WP (C) - 22142/2015	B B BEHERA	GENERAL		Order Dtd. 2016-02-16 Entire Order,	6/3/19 AND 13/3/19	WRIT BRANCH (DIVISION BENCH)	(Seat No - 105)
303	31492/2022	09.05.2022	WP (C) - 7839/2022	S SATAPATHY	GENERAL		Petition			(Seat No - 105)
304	31493/2022	09.05.2022	SA-240/1967	M N MOHANTY	GENERAL		Judgement Dtd. 1971-02-12	TA & TSJUDGMENT AND DECREE, COMPROMISE PETITION		(Seat No - 105)
30	31494/2022	09.05.2022	WP (C) - 10799/	P. K. ROUT	C.O.	COURT NO. 2	Order Dtd. 2022-05-05		WRIT BRANCH	(Seat

5			2022			OLD			H-5	t No - 21)
3 0 6	31495 /2022	09.05.2 022	WP (C) - 2026/2 020	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022-05-05			(S ea t No - 21)
3 0 7	31496 /2022	09.05.2 022	ABLAPL - 3225/2 022	N. K. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-05			(S ea t No - 21)
3 0 8	31497 /2022	09.05.2 022	ABLAPL - 15727/ 2021	PRASANJIT BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 21)
3 0 9	31498 /2022	09.05.2 022	ABLAPL - 16884/ 2021	ARUN KUMAR JATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(S ea t No - 21)
3 1 0	31499 /2022	09.05.2 022	ABLAPL - 16513/ 2021	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(S ea t No - 21)
3 1 1	31500 /2022	09.05.2 022	ABLAPL - 1291/2 022	SARADA NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-09			(S ea t No - 21)
3 1 2	31501 /2022	09.05.2 022	ABLAPL - 1221/2 022	BINDU SAGAR SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(S ea t No - 21)

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3 1 3	31502 /2022	09.05.2 022	ABLAPL - 493/20 22	A. KALASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-02			(S ea t No - 21)
3 1 4	31503 /2022	09.05.2 022	ABLAPL - 2014/2 022	JYOTI PRAKASH KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(S ea t No - 21)
3 1 5	31504 /2022	09.05.2 022	ABLAPL - 2041/2 022	JYOTI PRAKASH KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(S ea t No - 21)
3 1 6	31505 /2022	09.05.2 022	ABLAPL - 1747/2 022	PRASANJIT BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(S ea t No - 21)
3 1 7	31506 /2022	09.05.2 022	CRLA- 592/20 21	PARTHA SARATHI DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-05-06		CRIMI NAL APPEA L	(S ea t No - 1)
3 1 8	31507 /2022	09.05.2 022	CRLREV - 83/202 2	S. PATTANAI K	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-05			(S ea t No - 1)
3 1 9	31508 /2022	09.05.2 022	CRLA- 929/20 19	ARTATRANA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06		CRIMI NAL APPEA L	(S ea t No - 1)
3 2 0	31509 /2022	09.05.2 022	CONTC (CP)- 21/201 4	JYOTI RANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-06			(S ea t No - 1)

3 2 1	31510 /2022	09.05.2 022	CRLREV - 65/202 2	L MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-05-05		CRIMI NAL REVIS ION	(S ea t No - 4)
3 2 2	31511 /2022	09.05.2 022	CONTC (CP) - 318/20 17	JYOTI PRAKASH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-05-06		OA Branc h	(S ea t No - 1)
3 2 3	31512 /2022	09.05.2 022	CRLREV - 170/20 22	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-05			(S ea t No - 1)
3 2 4	31513 /2022	09.05.2 022	CONTC (CP) - 544/20 17	JYOTI RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-05-06		OA Branc h	(S ea t No - 1)
3 2 5	31514 /2022	09.05.2 022	CRLREV - 171/20 22	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-05			(S ea t No - 1)
3 2 6	31515 /2022	09.05.2 022	ABLAPL - 1511/2 022	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(S ea t No - 1)
3 2 7	31516 /2022	09.05.2 022	CONTC (CP) - 438/20 16	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-06			(S ea t No - 1)
3 2 8	31517 /2022	09.05.2 022	CRLREV - 172/20 22	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-05			(S ea t No - 1)
3 2 9	31518 /2022	09.05.2 022	CONTC- 2542/2 022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-05-06		CONTE MPT	(S ea t No - 1)

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330	31519/2022	09.05.2022	BLAPL-2444/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Seat No - 1)
331	31520/2022	09.05.2022	ABLAPL - 3104/2022	PRADIPTA BEURA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-04			(Seat No - 1)
332	31521/2022	09.05.2022	CRLMC-2931/2021	D K NAIK	C.O.	COURT NO. 6	Order Dtd. 2022-05-06			(Seat No - 1)
333	31522/2022	09.05.2022	WPC (OA C) - 3646/2013	H K MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2022-05-05			(Seat No - 1)
334	31523/2022	09.05.2022	WP (C) - 2718/2022	A K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-05	WRIT BRANCH-1		(Seat No - 1)
335	31524/2022	09.05.2022	WP (C) - 9763/2022	PRATIK DASH	C.O.	COURT NO. 1	Order Dtd. 2022-05-06	WRIT BRANCH (DIVISION BENCH -1)		(Seat No - 105)
336	31525/2022	09.05.2022	WP (C) - 9763/2022	S. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-05-06	WRIT BRANCH (DIVISION BENCH -1)		(Seat No - 105)
337	31526/2022	09.05.2022	WP (C) - 34388/2021	S C DASH	C.O.	COURT NO. 24	Order Dtd. 2022-05-05	WRIT BRANCH-1		(Seat No - 3)
338	31527/2022	09.05.2022	CRLA-450/20	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-05-06	CRIMINAL		(Seat No - 1)

8			19			OLD			APPEAL	t No - 1)
3 3 9	31528 /2022	09.05.2 022	WP (C) - 8328/2 022	J P KAR	C.O.	COURT NO. 9	Order Dtd. 2022-05-06		WRIT BRANC H-1	(S ea t No - 31)
3 4 0	31529 /2022	09.05.2 022	WP (C) - 8326/2 022	J P KAR	C.O.	COURT NO. 6	Order Dtd. 2022-05-06		WRIT BRANC H-1	(S ea t No - 31)
3 4 1	31530 /2022	09.05.2 022	WP (C) - 38329/ 2021	R.K.DEHURY	C.O.	COURT NO. 9	Order Dtd. 2022-05-06			(S ea t No - 31)
3 4 2	31531 /2022	09.05.2 022	WP (C) - 38329/ 2021	K K RAUT	C.O.	COURT NO. 9	Order Dtd. 2022-05-06			(S ea t No - 31)
3 4 3	31532 /2022	09.05.2 022	WP (C) - 38405/ 2021	R.K.DEHURY	C.O.	COURT NO. 9	Order Dtd. 2022-05-06			(S ea t No - 31)
3 4 4	31533 /2022	09.05.2 022	CMP- 385/20 22	T BAG	C.O.	COURT NO. 22	Order Dtd. 2022-05-06			(S ea t No - 31)
3 4 5	31534 /2022	09.05.2 022	CMP- 720/20 21	R C ROUT	C.O.	COURT NO. 24	Order Dtd. 2022-04-21			(S ea t No - 31)

3 4 6	31535 /2022	09.05.2 022	WP (C) - 10070/ 2022	M/S. PARAMA NANDA MISHRA, S.R .DEBATA	C.O.	COURT NO. 3	Order Dtd. 2022-05-06		(S ea t No - 31)
3 4 7	31536 /2022	09.05.2 022	WP (C) - 28629/ 2019	S.K.BEHERA	GENE RAL		Order Dtd. 2020-01-13		(S ea t No - 31)
3 4 8	31537 /2022	09.05.2 022	WP (C) - 8523/2 018	K. SAHOO	C.O.	DR (J)	Order Dtd. 2022-05-06	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
3 4 9	31538 /2022	09.05.2 022	WP (C) - 35039/ 2021	FIROZ AHMED	C.O.	COURT NO. 3	Order Dtd. 2022-05-06	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
3 5 0	31539 /2022	09.05.2 022	WP (C) - 5522/2 022	PITABAS NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-05-05		(S ea t No - 10 5)
3 5 1	31540 /2022	09.05.2 022	WP (C) - 5522/2 022	P. C. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-05-05		(S ea t No - 10 5)
3 5 2	31541 /2022	09.05.2 022	WP (C) - 8777/2 022	P. K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2022-05-06	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 9)
3 5 3	31542 /2022	09.05.2 022	WP (C) - 8500/2 022	B. B. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2022-05-06	WRIT BRANC H (DIVI	(S ea t No

									SION BENCH -2)	- 11 6)
3 5 4	31543 /2022	09.05.2 022	WP (C) - 8502/2 022	B. B. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2022-05-06		WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
3 5 5	31544 /2022	09.05.2 022	WP (C) - 8505/2 022	B. B. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2022-05-06		WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
3 5 6	31545 /2022	09.05.2 022	WP (C) - 5344/2 022	P. K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-05-06			(S ea t No - 11 7)
3 5 7	31546 /2022	09.05.2 022	WP (C) - 32802/ 2021	D. D. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-05-05			(S ea t No - 11 7)
3 5 8	31547 /2022	09.05.2 022	WP (C) - 32802/ 2021	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-05-05			(S ea t No - 11 7)
3 5 9	31548 /2022	09.05.2 022	CRLREV - 190/20 22	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-09			(S ea t No - 11 7)
3 6 0	31549 /2022	09.05.2 022	CRLREV - 141/20 21	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-05		CRIMI NAL REVIS ION	(S ea t No - 4)
3 6	31550 /2022	09.05.2 022	CONTC- 3003/2	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2	Order Dtd. 2022-05-06			(S ea

1			022			OLD				t No - 4)
3 6 2	31551 /2022	09.05.2 022	WP (C) - 40054/ 2021	S K BEHERA	GENE RAL		Order Dtd. 2021-12-22			(S ea t No - 4)
3 6 3	31552 /2022	09.05.2 022	WP (C) - 14752/ 2020	M R DASH	GENE RAL		Order Dtd. 2020-07-15			(S ea t No - 4)
3 6 4	31553 /2022	09.05.2 022	WP (C) - 14737/ 2020	M R DASH	GENE RAL		Order Dtd. 2020-06-30			(S ea t No - 4)
3 6 5	31554 /2022	09.05.2 022	WP (C) - 1117/2 003	A K SAHOO	GENE RAL		Order Dtd. 2018-03-08		WRIT BRANC H-6	(S ea t No - 16)
3 6 6	31555 /2022	09.05.2 022	WP (C) - 12036/ 2010	A K SAHOO	GENE RAL		Order Dtd. 2015-03-11		WRIT BRANC H-8	(S ea t No - 41)
3 6 7	31556 /2022	09.05.2 022	WP (C) - 1912/2 012	A K SAHOO	GENE RAL		Order Dtd. 2015-03-18		WRIT BRANC H-8	(S ea t No - 42)
3 6 8	31557 /2022	09.05.2 022	FAO- 576/20 15	A K SAHOO	GENE RAL		Order Dtd. 2019-11-14			(S ea t No - 42)
3 6 9	31558 /2022	09.05.2 022	CONTC- 1019/2 014	A K SAHOO	GENE RAL		Order Dtd. 2020-10-21			(S ea t

										No-42)
370	31559/2022	09.05.2022	FAO-242/2017	A K SAHOO	GENERAL		Order Dtd. 2018-09-18		MISC. APPEAL SEC.	(Seat No-2)
371	31560/2022	09.05.2022	CONTC (CPB)-17/2014	L K NAYAK	GENERAL		Order Dtd. 2021-12-04			(Seat No-2)
372	31561/2022	09.05.2022	BLAPL-7511/2020	R DAS	GENERAL		Order Dtd. 2021-11-11		CRIMINAL MISC-1	(Seat No-6)
373	31562/2022	09.05.2022	WP (C)-7823/2007	R K MAHABHOI	GENERAL		Order Dtd. 2010-03-23		WRIT BRANCH-6	(Seat No-26)
374	31563/2022	09.05.2022	CRLMP-482/2022	P B BAHALI	GENERAL		Order Dtd. 2022-03-21			(Seat No-26)
375	31564/2022	09.05.2022	WP (C)-14345/2005	A. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No-26)
376	31565/2022	09.05.2022	WP (C)-10052/2015	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No-26)
377	31566/2022	09.05.2022	WP (C)-14718/2015	SPANDAN MOHANTY	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-05-06			(Seat No-26)

						COURT				No - 26)
378	31567/2022	09.05.2022	WP (C) - 14718/2015	R. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-06			(Seat No - 26)
379	31568/2022	09.05.2022	WP (C) - 11517/2016	J. R. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-05-06			(Seat No - 26)
380	31569/2022	09.05.2022	CMP- 128/2016	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(Seat No - 26)
381	31570/2022	09.05.2022	WP (C) - 26522/2021	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-05-05			(Seat No - 26)
382	31571/2022	09.05.2022	WP (C) - 21013/2014	SRIKANT BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022-05-06			(Seat No - 26)
383	31572/2022	09.05.2022	CRLMP- 800/2022	S. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-09		WRIT BRANCH-8	(Seat No - 29)

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